

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPLE BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.03.2021 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

### For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 800 of 2020 & I.A No. 289 of 2021  <b>Part Heard</b>	Rishima SA Investments LLC Vs. Sarga Hotels Pvt. Ltd. & Ors. Through Its Resolution Professional Ms. Savita Agarwal  <b>With</b>	Rhea Verma	Ritoban Sarkar-R1 Aishwarya Kr. Awasthi-R3 Akanksha Kaushik-R2 Shivkrit Rai Raunak Dhillon
2.	Comp. App (AT) (Ins) No. 892 of 2020  <b>Part Heard</b>	Shristi Infrastructure Development Corporation Ltd. Vs. Sarga Hotels Pvt. Ltd. Through its Resolution Professional Ms. Savita Agarwal & Ors.	Arijit Mazumdar	Rishav Banerjee-R1 Rajul Jain-R3 Rahul Jain-R3 Savita Agarwal-RP

### For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 827 of 2020	Ome Prakash Verma (Suspended Director of Neesa Leisure Ltd.) Vs. Amit Jain (RP of Neesa Leisure Ltd.) & Anr.	Jaitegan Singh Khurana	Satyender Kumar Rai-R1 Amit Jain-RP Dinkar Singh-R2
4.	Comp. App. (AT) (Ins) No. 856 of 2020	Karix Mobile Pvt. Ltd. Vs. Hungama Digital Media Entertainment Pvt. Ltd.	Iqbal Tahir	Harsh Kaushik
5.	Comp. App (AT) (Ins) No. 958 of 2020	Brand Realty Services Ltd. Vs. Sir John Bakeries India Pvt. Ltd.	Pankaj Agarwal	Nishant Awana Devvrat
6.	Comp. App. (AT) (Ins) No. 979 of 2020	Hemant Sharma Liquidator of Vishwa Infrastructures & Services Pvt. Ltd. Vs. State Bank of India & Anr.	Milan Singh Negi	Rachit Ranjan-R1 Vipul Agrawal-R2

<b>7.</b>	Comp. App. (AT) No. 102 of 2020	Shri Anup Kumar Khemani & Ors. Vs. Balendra Choudhury & Ors.  <b>With</b>	Anindita Mitra	Abhinav Hansaria-R3
<b>8.</b>	Comp. App. (AT) No. 103 of 2020	Assam Medical Corporation Pvt. Ltd. Vs. Balendra Choudhury & Ors.  <b>With</b>	Abhinav Hansaria	R Jawahar Lal-R1 & R2 Anindita Mitra-R5, R7, R12, R13 & R14
<b>9.</b>	Comp. App. (AT) No. 104 of 2020	Kali Charan Das Trust Vs. Balendra Choudhury & Ors.  <b>With</b>	Dhruv Suri	R. Jawahar Lal-R1 & R2 Abhinav Hansaria-R3 Anindita Mitra-R6, R8, R13, R14 & R15
<b>10.</b>	Comp. App. (AT) No. 113 of 2020	Balendra Choudhury & Anr. Vs. Assam Medical Corporation Ltd. & Ors.	R. Jawahar Lal	Abhinav Hansaria-R1
<b>11.</b>	Contempt Case (AT) No. 30 of 2020 in Comp. App. (AT) (Ins) No. 1259 of 2019	Loyal Scaffolding Pvt. Ltd. Vs. Goyala Infra Projects Pvt. Ltd. & Ors.	Sushil Kumar Kabra	Kushagra Bansal-R2 Kushagra Bansal

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By the order of Hon'ble Acting Chairperson

-sd/-  
Registrar